



HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF CUSTOMS APPEAL (DIVISION BENCH) READY MATTERS AS ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	CUSA/1/2017	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, PANAJI, VS TULYSAN NEC LTD.,	CARLOS ALVARES FERREIRA ADV. ASHA A. DESAI FOR THE APPELLANT ADV. CARLOS ALVARES FERREIRA ASG FOR PETITIONER	ADV. MR. SANJAY K. MANGESHKAR LAKSHMI KRISHNA BUDKE

ASSISTANT REGISTRAR
HIGH COURT OF BOMBAY AT GOA,
PORVORIM - GOA

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